

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2018-2019)**

SIXTEENTH LOK SABHA

51

FIFTY FIRST REPORT

[Action Taken by Government on the Recommendations/Observations made by the Committee in their First Report (Sixteenth Lok Sabha)] on delay in laying of the Annual Reports and Audited Accounts of All India Council for Technical Education, New Delhi.

Presented on 12 February, 2019



**LOK SABHA SECRETARIAT
NEW DELHI**

February, 2019/ Magha, 1940(Saka)

C O N T E N T S

	PAGE	
COMPOSITION OF THE COMMITTEE	(iii)	
INTRODUCTION	(v)	
REPORT	Action Taken by Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table in their Chapter -I First Report (Sixteenth Lok Sabha)	01
Appendix-I	Statement showing Action Taken by Government on the Recommendations/Observations of the Committee on Papers Laid on the Table in their Chapter -I, First Report (16 th LS)	03
Annexure-I	Minutes of the sitting of the Committee held on 12 February, 2019	

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

(2018-2019)

Shri Chandrakant Khaire - ***Chairperson***

M E M B E R S

2. Shri Dushyant Chautala
3. Shrimati Veena Devi
4. Shri P.C. Gaddigoudar
5. Shri Laxman Giluwa
6. Shri Choudhury Mohan Jatua
7. Shrimati Mausam Noor
8. Shri Bheemrao B. Patil
9. Shri Sanjaykaka Ramchandra Patil
10. Shri Bishnupada Ray
11. Shri Uday Pratap Singh
12. Shri Virendra Singh
13. Shri P.R. Sundaram
14. Vacant
15. Vacant*

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Rajni Bhagat - Committee Officer

*Consequent upon resignation of Shri Manohar Untwal w.e.f. 21.12.2018

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Fifth First Report on the Action Taken by Government on the Recommendations/Observations contained in the First Report (16th Lok Sabha) of the Committee regarding delay in laying of the Annual Reports and Audited Accounts of the All India Council Technical Education, New Delhi.

2. The Committee considered and adopted this Report at their sitting held on 12 February, 2019.
3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

NEW DELHI
February, 2019
Magha, 1940 (Saka)

Chandrakant B. Khaire,
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their First Report (16th Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of All India Council for technical Education, New Delhi, which was presented to Lok Sabha on 22. 12.2014.

2. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statements showing the action taken by the Government on the Recommendations/Observations contained in the Chapter –I, First Report (16th Lok Sabha) is given in Appendix.

3. The Committee noted recurring delays in laying of the Annual Reports and Audited Accounts of All India Council for Technical Education, New Delhi for the years 1988-1989 to 2012-2013. The Committee had accordingly urged upon the Ministry to ensure that the requisite documents of the Organization be laid before Parliament within the stipulated period of nine months from the close of the Accounting Year. Pursuant to the recommendations of the Committee and corrective steps taken by the Ministry, the documents of the Council for the years 2013-2014 to 2015-2016 were laid on the Table of the House with delays of 2½ to 07 months and for the year 2016-2017 were laid within stipulated time. However, these documents of the Council for the year 2017-2018 have not been laid as yet. Thus, while the efforts have been made by the Ministry in this regard, there is still the need to strictly adhere to the stipulated time frame. The Committee expect the Ministry to ensure timely laying of the documents of the Council in future.

February, 2019
Magha 1940(Saka)

CHANDRAKANT B. KHAIRE,
Chairperson,
Committee on Papers Laid on the Table

APPENDIX

(Vide Para 02 of the Report)

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR FIRST REPORT (16TH LOK SABHA)

All India Council for Technical Education, New Delhi

Recommendation (Paragraph No. 1.16)

The Committee are perturbed to note that the Annual Reports and Audited Accounts of All India Council for Technical Education(AICTE), New Delhi had never been laid on the Table of the House within the stipulated time period since its inception i.e. from the year 1988 onwards and even after its examination by the Committee earlier in 10th Report (13th Lok Sabha) presented in year 2002.

Reply of the Government

All India Council for Technical Education (AICTE) has taken appropriate action for submitting the Annual Report and Audited Accounts for the year 2016-17 within the time frame stipulated by Government of India. These were received in the Ministry vide AICTE's letter No. 4-7/PC/AICTE/AR 2016-17 dated 14.12.2017. Requisite copies were forwarded to Lok Sabha vide the Ministry's O.M. No. 1-32/2017-TS.II dated 02.01.2018. However, Rajya Sabha Table Office did accept the copies on the same day intimating that the last day for submission of the Annual Report was 29.12.2017. Therefore, the Annual Report and Audited Accounts of AICTE for the year 2016-17 was sent to Rajya Sabha vide letter no. 1-32/2017-TS.II dated 05.03.2018 to be laid on the Table of the House.

Recommendation (Paragraph No. 1.17)

In the instant case, however, the Committee examined the reasons for delays ranging from 07 to 23 months in laying of the Annual Reports and Audited Accounts of AICTE on the Table of the House for the years 2007-2008 to 2009-2010. The Committee note that non filling

up of the post of officers on deputation basis at higher level in AICTE has been stated as one of the reasons for delay. For that matter, the Committee were apprised during evidence that an unprecedented increased in the number of technical Institutions under AICTE from the year 2006-07 onwards, non - implementation of e-Governance system and CBI raids on the Institution have also been the other main reasons for delay in laying of the documents. The Committee note that some remedial measures in the matter like implementation of e-Governance system and formation of an Audit Cell in AICTE have been taken by the Ministry. In the present scenario - with the e-Governance and formation of an Audit Cell - already in place in AICTE, the Committee strongly recommend the Ministry concerned to pay due attention to the proposal for increasing the percentage of the officers with AICTE on permanent basis - by taking up and pursuing this issue with the Ministry of Finance as has been stated by the Secretary to the Ministry during evidence so as to make sure without fail that the Annual Reports and Audited Accounts of the AICTE are laid on the Table of the House within stipulated time period - in near future.

Reply of the Government

The All India Council for Technical Education (AICTE) has a total strength of 209, out of which 111 are lying vacant. On the remaining 98 posts, regular/on-deputation officials are carrying out the regular work of AICTE with the support staff, recruited from third party. Accordingly, AICTE was requested to undertake suitable measures to augment the manpower in the organization.

In compliance, AICTE had constituted a Committee under the Chairmanship of Shri Narayan Swamy, IAS for the amendment of AICTE (Group A,B & C) recruitment regulation. The main recommendations of the Committee are (i) Parity with Academic hierarchy by granting academic grade pay to incumbents of said Administrative posts (ii) merging two existing post of Advisor-I with Advisor-II, Senior Administrative/Accounts Officer with Administrative/Accounts Officer (iii) Revision of proportions of promotion/deputation (iv)

Providing Growth channel to isolation positions (v) Rationalization of the various posts at the lower level and enhancing the strength of the Council. Based on the recommendations of the Committee, AICTE furnished a report to the Ministry vide their communication dated 09.08.2017 which is under consideration in this Ministry in consultation with Integrated Finance Division.

Recommendation (Paragraph No. 1.18)

The Committee would further impress upon the Ministry that if due to extremely unavoidable circumstances; the Annual Reports and Audited Accounts of the AICTE are not laid on the Table of the House within the stipulated time; the requirement of laying of the 'Delay Statement' - within 30 days of the prescribed period - as had been recommended by the Committee (Para 3.5, 1st Report of 5th Lok Sabha) - must be strictly adhered to by the Ministry.

Reply of the Government

The remarks of the Committee regarding laying of the Delay Statement have been duly noted and are being complied with.

**MINUTES OF THE FIFTH SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE**

The Committee sat on Monday, 11 February, 2019 from 15:00 hrs to 15:30 hrs. in Committee Room 'D', Parliament House Annexe , New Delhi.

PRESENT

Shri Chandrakant Khaire - **Chairperson**

MEMBERS

2. Smt. Veena Devi
3. Shri P.C. Gaddigoudar
4. Shri B.B. Patil
5. Shri Virendra Singh
6. Shri P.R. Sundaram

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri Munish Kumar Rewari - Additional Director

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up for consideration the following Draft Reports for consideration :-
 - (i) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Centre for Development of Telematics, New Delhi;*
 - (ii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Technology, Mizoram;*
 - (iii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Commission of Safai Karamchari, New Delhi;*
 - (iv) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceutical Limited, Gurgaon;*

(v) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Pharmaceutical Education and Research, SAS Nagar, Mohali.*

(vi) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the Prasar Bharti, New Delhi;*

(vii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the Navodaya Vidyalaya Samiti, New Delhi;*

(viii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the National Institute of Disaster Management, New Delhi;*

(ix) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fifth Report on Delay in laying of Annual Report and Audited Accounts of the Central Zoo Authority, New Delhi; and*

(x) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the All India Council of Technical Education, New Delhi;*

4. After deliberations, the Committee adopted the Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present the same to the Parliament during ongoing Session.

Then the Committee adjourned.